

ITEM NO.40

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20740/2022

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

M/S ANSALDO STS TRANSPORTS SYSTEM INDIA PVT. LTD. Respondent(s)

(only I.A. no. 123298 of 2022 for condonation of delay in refiling slp in dy no. 20740 of 2022 is to be listed before the Registrar Court.

IA No. 123298/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 15-09-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Bhakti Vardhan Singh, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Upon hearing the Ld. counsel for the petitioners, the delay of 12 days in refiling is condoned. Process as per rules.

AVANI PAL SINGH
Registrar